

(b) The proposal is under consideration in consultation with the Inter-State Council and a decision in the matter will be taken in due course.

[English]

New Drug Policy

336. SHRI V. SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to introduce new drug policy soon;

(b) if so, the salient features thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) to (c). A background note on the changes being considered in the Drug Policy, 1986 has been placed on the Table of both the Houses of Parliament on 12.8.1992 for consideration of the Honourable Members and for getting their views/suggestions.

Allocation of Natural Gas to Fertiliser Plants

337. PROF. UMMAREDDY VENKATESWARLU: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to reduce Natural Gas allocations to Fertiliser Plants in the country;

(b) if so, the details thereof;

(c) the names of fertiliser plants presently utilising the Natural Gas and the quantities thereof; and

(d) the likely effect of the reduction on the existing fertiliser plants?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) and (b). It is proposed to maintain supplies to the fertiliser plants as per contractual obligations, subject to availability of gas from the reservoirs being as estimated.

(c) The details are given in the enclosed statement below.

(d) Does not arise in view of the reply given against parts (a) and (b).